

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
IB-163/ND/2023

IN THE MATTER OF:
Bank of Maharashtra

...PETITIONER

Vs

Mr. Raj Kumar Gupta

...RESPONDENT

Section
U/s 95(1) of IBC, 2016

Order delivered on 10.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant : Adv. Raman Tomar
For the RP : Adv. Nibruti Samal

ORDER

Ld. Counsel on behalf of the Resolution Professional is present and submitted that the report under Section 99 has already been filed however, the same is not listed today. In view of this, list the matter on **12.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)